MR. SPEAKER: We take all the three together.

## Permission not granted to U.S. Ambassador to use his Plane

- \*385 SHRI BHOGENDRA JHA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether Government have refused permisson to the U.S. Ambassador to use his private plane to go to Ranchi recently;
- (b) whether the U.S. Government has sharply reacted to this act; and
  - (c) If so, the nature thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTLENAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir. There are daily I.A.C. flights to Rauchi from Delhi.

(b) No. Sir.

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(c) Does not arise.

## राजबूतों द्वारा निजी विमानों के प्रयोग पर रोक

## \*396. श्री विभूति मिश्र: श्री ईश्वर चौधरी:

वया विदेश मत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार ने देश के अन्दर विदेशी राजदूतावामों को अपने निजी हवाई जहाजों द्वारा यात्रा करवे की मनाही कर दी है; और
- (ख) यदि हां, तो इस बारे में विदेशी दूतावासों की क्या प्रतिक्रिया है ?

THE DEPUTY MINISTER IN THE MINISTRY OF FXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Government are considering this, In any case the specific approval of Government is necessary for each flight.

(b) Only two foreign missions are concerned. One has agreed and the other will

also have to agree to abide by Government's decision in the matter.

## Personal Aircraft maintained by Foreign Embassies in Delhi

- \*397. SHRI RAMAVATAR SHASTRI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether certain Embassies in India are having their own private aircraft for use in the country;
- (b) if so, which are the Fmbassies having their own planes; and
- (c) what are the conditions for using these aircraft by the Embassy?

THE DEPUTY MINISTER IN THE MINISTRY OF EXILENAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir.

- (b) The Embassies of France and of the United States,
- (c) Government's permission is mandatory for each flight. Such permission has been granted or withheld by Government after taking into account factors relevant to each particular flight,

SHRI BHOGENDRA JHA: In view of the answer given by the Minister, I would like to know which Government has not yet agreed to the Government of India's condition that they should not fly their own planes in our country, and why?

SHRI SURENDRA PAL SINGH: We have not yet taken a decision whether we shall put a ban on these flights, but this matter, as I said, is under consideration, under review. We informally consulted the French Embassy, and the Ambassador assured us that they would have no objection. But the US. Embassy have not said anything, they are quiet about the whole thing.

SHRI BHOGENDRA JHA: In view of there being no reply from the U.S. Government, may I know whether the Government of India is prepared to take a decision irrespective of their reply?